

authorisedly entered the lease area operated by Delhi Small Industries Development Corporation and forcibly collected levy on sand and stones excavated from a part of the area during the period 1-1-79 to 19-1-79. The entire area was sealed by the competent authority on 20-1-1979. The competent authority lifted the seizure from half of the area on 8-2-79 and DSIDC is operating in this area since 9-2-79 after which the loss has been considerably reduced.

(c) Appropriate action under law has been taken by all concerned, namely the police, revenue authorities of Delhi Administration and the Corporation. Cases registered against the alleged trespassers are *sub judice*.

**Name of foreign countries granted clearance for establishing industries**

738. SHRI PILOO MODY:  
SHRI ABDUL REHMAN  
SHEIKH:

Will the Minister of INDUSTRY be pleased to state:

(a) what are the names of foreign countries which have been granted clearance for establishing industries in 1976, 1977 and 1978 in India; and

(b) what is the nature of those industries, the extent of foreign investments involved, value and ratio of the Indian participation, and the names of Indian collaborators?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). Detailed quarterly lists of the collaboration proposals approved by Government indicating the name of the Indian Company, the name of the foreign firm and the country, the item of manufacture and whether the proposal involves financial or technical collaboration are available in the Parliament Library. A statement showing the amount and percentage of foreign investment in each proposal, year wise, is attached. [See Appendix CVIII—Annexure No. 57]

**Production of Heavy Engineering Corporation**

739. SHRI YOGENDRA SHARMA:  
SHRI BIR CHANDRA DEB:  
BURMAN:  
SHRI BHOLA PRASAD:

Will the Minister of INDUSTRY be pleased to state what were the production targets and the actual production separately of Heavy Engineering Corporation for the years 1976-77, 1977-78 and 1978-79?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): The targets and the value of actual production during 1976-77, 1977-78 and 1978-79 were as follows:

Year	(Rs. in crores)	
	Production target for the year	Actual production
1976-77	100	92.64
1977-78	104	42.15
1978-79	109	52.95

(April, 1978 to January 1979).

**Annual Plan for Maharashtra**

740. SHRIMATI SUSHILA SHANKER ADIVAREKAR: Will the PRIME MINISTER be pleased to state:

(a) whether the annual plan of Maharashtra for the year 1979-80 has been finalised;

(b) if so, what are the details of the outlays and the targets fixed thereunder; and

(c) what is the rate of agricultural and industrial growth contemplated under the annual plan for that State?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) to (c) Dis-